CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD.

Allahabad this the 21st day of November 2001

Contempt Application no. 182 of 2001 in Original Application no. 180.7 of 1994.

Hon'ble Mr. Justice RRK Trivedi, Vice-Chairman Hon'ble Maj Gen KK Srivastava, Administrative Member

Ranvir, S/o Sri Nathu Ram, R/o Vill Wangla Bagh PO Sidhaula, Distt. Mainpuri.

· · · Applicant

By Adv : Sri BN Singh

Versus

- 1. Sri S. Dashrathi, General Manager,
 Northern Railway, Baroda House,
 NEW DELHI.
- 2. Sri Mathew John, Divisional Railway Manager,
 Northern Railway,
 ALLAHABAD.

· · · · Respondents

By Adv : ---

ORDER

Hon'ble Mr. Justice RRK Trivedi, VC.

This contempt application has been filed alleging that the order of this Tribunal dated 20.09.2000 passed in O.A. no. 1807 of 1994 has not been complied with.

2. This Tribunal after quashing the order of reversion dated 10.1.1997 directed the respondents to absorb the applicant and regularise him as per rules. The respondents required the applicant to appear in the trade test. The

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applicant, however, instead of appearing in the trade test filed objection on 27.1.2001 (Ann. 3) which has been rejected by order dated 21.2.2001 (Ann. 4). The applicant has been asked that he will be again given opportunity to appear in the trade test and if he does not appear, it shall be deemed that he does not want to comply with the order of this behaved accordingly to rules. In these circumstances it is difficult to say that the contempt has been made out. The contempt application is dismissed accordingly. However, if the applicant is dis-satisfied with this order, he may challenge the same in original side.

Member-A

Vice-Chairman

/pc/

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